

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 258**  
**(IB)-137(ND)2018**  
**IA/2397/2020 IA/2396/2020 IA/2395/2020**  
**IA/2335/2020 IA/54/2019 IA/1608/2019**  
**IA/1438/2020 IA/1579/2020**

**IN THE MATTER OF:**

**M/s. Power2SME Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s. Uttam Strips Ltd.**

**... Respondent**

**Under Section: 8 & 9 of IBC, 2016**

**Order delivered on 19.04.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotified to 07.05.2021**

  
**(T.S. Singh)**  
**Court Officer**